

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO.2604
TO BE ANSWERED ON 10.05.2016

Revival/Rejuvenation of Rivers

2604. ADV. JOICE GEORGE:
SHRI KAPIL MORESHWAR PATIL:
SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has conducted any survey/census of rivers during the last two years and the current year and if so, the details thereof, State/ UT-wise;
- (b) whether the Government has received proposals from various States or taken up projects for the development/ rejuvenation of rivers including dying/ disappeared rivers in the country and if so, the details thereof, River and State/UT-wise including Pamba river; and
- (c) the details of funds allocated/sanctioned and utilized for the above purpose during the said period, State/UTwise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) As per the report published by Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details are at Annexure-I.

(b) & (c) Conservation of rivers is an ongoing and collective effort of the Central and State Governments. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) and NGRBA (National Ganga River Basin Authority) programmes, for implementation of projects on a cost sharing basis between the Central and State Governments. The NGRBA programme along with work of Ganga & its tributaries is with Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards. Proposals are received from the State Governments from time to time for taking up various pollution abatement works in towns

along identified stretches of polluted rivers under the NRCP and sanctioned by this Ministry after due appraisal on the basis of the prescribed Guidelines as well as availability of budget allocations under these programmes. Presently, NRCP (excluding Ganga and its tributaries) covers polluted stretches of 31 rivers in 75 towns spread over 14 States at a sanctioned cost of Rs.4517.82 crore. The State-wise details of rivers covered under NRCP, including river Pamba in Kerala, are at Annexure-II.

The details of budget allocation & expenditure incurred during the last two years and current financial year under the NRCP, State-wise are at Annexure-III.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2604 to be answered on Tuesday, the 10th May, 2016 on 'Revival/Rejuvenation of Rivers'

State-Wise Polluted River Stretches

S.No.	State	Stretches Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai, Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malprbha, Manjjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula-Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	49

17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah, Umshyrpi, Umtrew, Wahblei	10
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi Nagavalli, Rushikulya, Serua, Vansadhara	12
21	Punjab	Ghaggar, Satluj	2
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	2
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kanshi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
Total :			302

Annexure-II

Annexure-II referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 2604 to be answered on Tuesday, the 10th May, 2016 on 'Revival/Rejuvenation of Rivers'

**State-wise details of rivers covered under National River Conservation Plan
(Rs. in crore)**

Sl.	State	River	Sanctioned Cost
1	Andhra Pradesh	Godavari	21.79
2	Telangana	Godavari & Musi	345.72
3	Gujarat	Sabarmati, Mindhola	808.53
4	Goa	Mandovi	14.10
5	Jharkhand	Subarbarekha	3.14
6	Karnataka	Bhadra, Tungabhadra, Cauvery, Tunga & Pennar	66.25
7	Maharashtra	Krishna, Godavari, Tapi, Panchganga & Mula Mutha	1182.86
8	Madhya Pradesh	Tapti, Wainganga, & Narmada	20.16
9	Odisha	Brahmini & Mahanadi	92.74
10	Punjab	Satluj, Beas & Ghaggar	774.43
11	Tamil Nadu	Cauvery, Adyar, Cooum, Vennar, Vaigai & Tambarani	905.78
12	Kerala	Pamba	18.45
13	Sikkim	Rani Chu	181.09
14	Nagaland	Diphu & Dhansiri	82.80
Total			4517.84

Annexure-III

Annexure-III referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 2604 to be answered on Tuesday, the 10th May, 2016 on 'Revival/Rejuvenation of Rivers'

Details of Budget allocation and funds released under National River Conservation Plan

(Rs. in crore)

S. No.	State	Financial Year		
		2014-15	2015-16	2016-17 (Upto 30 th April, 2016)
A	Budget Allocation	77.80	66.73	95.00
B	Funds Released			
1	Gujarat	44.00	24.12	--
2	Maharashtra	--	4.99	--
3	Punjab	28.80	17.61	--
4	Kerala	--	5.00	--
5	Sikkim	--	1.00	--
6	Nagaland	--	10.00	--
7	General/miscellaneous activities	4.79	4.00	--
	Total	77.59	66.72	--